COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 1156 OF 2018 IN DFR NO. 2162 OF 2018

Dated: 7th December, 2018

Present: Hon' ble Mr. Justice N.K. Patil, Judicial Member Hon' ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Power Grid Corporation of India Limited Versus				Appellant(s)
Central Electricity Regulatory Commission & Ors.			••••	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Anand K. Ganesan Ms. Swapna Seshadri		
Counsel for the Respondent(s)	:	Ms. Parichita Chowdhury		

<u>ORDER</u> <u>IA No. 1156 of 2018 – delay in filing</u>

The learned counsel Ms. Swapna Seshadri appearing for the Applicant/Appellant submitted that additional affidavit for explaining the delay in filing the appeal has been submitted in the Registry on 06.12.2018 which is untraceable in records available.

Accordingly, post the matter on 10.12.2018.

(Ravindra Kumar Verma) Technical Member mk/pk (Justice N.K. Patil) Judicial Member